

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 958/2024**

IN THE MATTER OF:

HIMANSHU TYAGI

...APPLICANT(s)

VERSUS

STATE OF U.P.

...RESPONDENT(s)

INDEX

S. NO.	PARTICULARS	PAGE NO.
1.	ACTION TAKEN REPORT BY THE DISTRICT MAGISTRATE, GHAZIABAD IN COMPLIANCE TO THE ORDER DATED 13.09.2024 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI.	1-5
2.	THE COPY OF SAID LETTER DATED 14.10.2024 IS ANNEXED HERewith AND MARKED AS ANNEXURE R1.	6-7
3.	THE COPY OF LETTER DATED 11.10.2024 AND 23.10.2024 ARE ANNEXED HERewith AND MARKED AS ANNEXURE R2.	8-9
4.	THE COPY OF LETTER DATED 14.10.2024 IS ANNEXED HERewith AND MARKED AS ANNEXURE R3.	10

5.	THE COPY OF MINUTES OF MEETING IS ANNEXED HEREWITH AND MARKED AS ANNEXURE R4.	11-13
6.	THE INTERIM REPORT DATED 14.11.2024 IS ANNEXED HEREWITH AND MARKED AS ANNEXURE R5.	14-15
7.	THE REPORT OF THE JOINT COMMITTEE IS ANNEXED HEREWITH AND MARKED AS ANNEXURE R6.	16-20

THROUGH

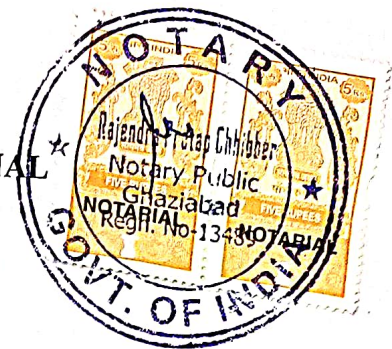


BHANWAR PAL SINGH JADON
STANDING COUNSEL, STATE OF U.P. (NGT)
EMAIL- bhanwar09jadon@gmail.com

DATE: 15.11.2024

PLACE: NEW DELHI

BEFORE THE NATIONAL GREEN TRIBUNAL
 PRINCIPAL BENCH, NEW DELHI
 ORIGINAL APPLICATION NO. 958/2024



IN THE MATTER OF:

HIMANSHU TYAGI

...APPLICANT(s)

VERSUS

STATE OF U.P.

...RESPONDENT(s)

ACTION TAKEN REPORT BY THE DISTRICT MAGISTRATE,
 GHAZIABAD IN COMPLIANCE TO THE ORDER DATED 13.09.2024
 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL,
 PRINCIPAL BENCH, NEW DELHI.

I, Indra Vikram Singh, aged about 55 years, S/o Late Sunder Singh, R/o H.NO. 01, Civil Lines, P.S. Sadar Bazar, Tehsil Shahjahanpur, District- Shahjahanpur do hereby solemnly affirm and state as under:

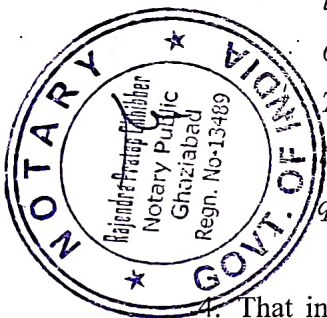
1. That I, Indra Vikram Singh, District Magistrate of Ghaziabad, am fully conversant with the facts of the case and am competent and authorized to swear the present Affidavit.
2. That the present matter relates to the pond/Jauhar at Khasra No-712 in Village Sarna, Pargana Jalalabad, Nagar Pallika Parishad, Muradnagar, Ghaziabad. It is alleged that 10 new ponds have been encroached and directions have been sought by the Applicant for remediation of the ponds.



3. That Hon'ble Tribunal vide order dated 13.09.2024 constituted a joint committee comprising of the District Magistrate, Ghaziabad, Uttar Pradesh Pollution Control Board (hereinafter referred to as 'UPPCB'), Divisional Forest Officer, Ghaziabad, Central Pollution Control Board (hereinafter referred to as 'CPCB') and a representative of UP State Wetland Authority, Lucknow. The committee was directed to find the status of ponds in Ghaziabad. The relevant paragraph of the Order is stated as below:

"...5. We also find that existence of water bodies and their maintenance of utmost importance for ecology and therefore it would be appropriate to find out the status of water bodies in the entire District of Ghaziabad instead of confining only for area of Nagar Palika Parishan Muradnagar. Hence, we proceed to consider the issue in respect of entire District of Ghaziabad.

6. The said Committee shall verify the status of ponds in various Tehsils of District Ghaziabad and submit a status report with regard to the area; its present status with regard to encroachment; water quality etc. and file a factual Report within two months..."



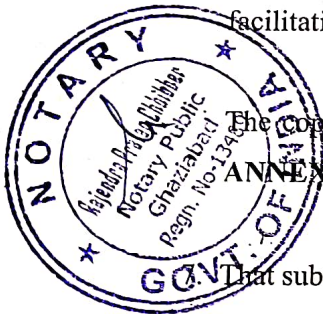
4. That in compliance of the Order passed by the Hon'ble Tribunal, New Delhi dated 13.09.2024, letters were issued to Member Secretary, Central Pollution Control Board, Delhi as well as Member Secretary, U.P State Wetland Authority, Lucknow dated 14.10.2024 with request to provide a nominated member as their representatives for the joint committee.

The copy of said letter dated 14.10.2024 is annexed herewith and marked as **ANNEXURE R1**.

5. That in response to the above- mentioned letter, Regional Director, Central Pollution Control Board, Lucknow vide its letter dated 11.10.2024 and Chief Conservator, Member Secretary, U.P. State Wetland Authority, Lucknow vide its letter dated 23.10.2024 nominated their representatives for the joint committee.

The copy of letter dated 11.10.2024 and 23.10.2024 are annexed herewith and marked as **ANNEXURE R2**.

6. That a joint committee was constituted by the DM, Ghaziabad, comprising of various officials of district Ghaziabad and chaired by the Additional District Magistrate, Ghaziabad dated 14.10.2024 for the purposes of providing data related to ponds stretched in district Ghaziabad and facilitating the joint team constituted by Hon'ble National Green Tribunal.



The copy of letter dated 14.10.2024 is annexed herewith and marked as **ANNEXURE R3**.

That subsequent to formation of the joint committee and nomination of the representatives of the designated departments, a meeting with concerned authorities was held on 30.10.2024. During the meeting, the DM, Ghaziabad updated the officials present regarding the present matter and the order passed by the Hon'ble NGT. Further, the DM, Ghaziabad addressed the issue of encroachment on the water bodies in Ghaziabad and directed the officials to provide the status report on ponds in Ghaziabad.

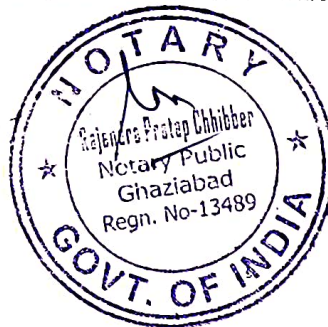
The copy of minutes of meeting is annexed herewith and marked as **ANNEXURE R4**.

- 8: That as per the interim report dated 14.11.2024, a total of 1,069 ponds, lakes, and other water bodies exist within the district. The total area covered with the water bodies is 506.362 hectares, out of which, 774 ponds are located in rural areas with a total area of 372.152 hectares, and 295 ponds are located in urban areas with a total area of 134.21 hectares. Based on the information provided by the Tehsils and Urban Bodies, a total of 381 ponds with an area of 182.899 hectares have been verified. Additionally, an area of 254.973 hectares, representing 504 ponds in rural areas, and an area of 68.49 hectares, representing 184 ponds in urban areas, are yet to be verified.

The interim report dated 14.11.2024 is annexed herewith and marked as **ANNEXURE R5**.

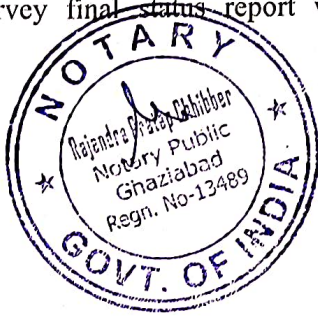
9. In the meantime, joint committee constituted by Hon'ble Tribunal conducted inspection of 13 ponds situated in Tehsil Modinagar, Ghaziabad on 05.11.2024 and 06.11.2024. That during the aforementioned inspection, the Joint Committee collected water samples from various ponds in Murad Nagar, Jalalpur, Bhojpur, and Niwadi on November 5th and 6th, 2024. The samples were analysed for pH, color, odor, Biochemical Oxygen Demand (BOD), Chemical Oxygen Demand (COD), Total Coliform (TC), and Fecal Coliform (FC). Additionally, it is submitted that the characteristics of the pond water samples resemble domestic wastewater, likely due to influent from nearby areas.

The report of the joint committee is annexed herewith and marked as **ANNEXURE R6**.



10. That in the present matter, the water bodies in the district of Ghaziabad requires conduct of thorough inspections and verification of the status of all the present water bodies in the district. Hence, it is humbly requested to the Hon'ble Tribunal that further time of 3 months may be granted for filing of the further status report in the matter.

11. That, it is humbly submitted that data collection, surveying/physical verification of ponds by joint committee is under progress and after completing the survey final status report will be submitted by the committee.



[Handwritten Signature]

DEPONENT

VERIFICATION

Verified at Ghaziabad on this 15 day of November, 2024, that the contents of the above affidavit from paragraphs 1 to 11 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

[Handwritten Signature]

S. No. 01 Date 15 NOV 2024
Shri. INDRA NIKRAM J MEHTA
S/o Late SUNDAR J MEHTA
R/o S. No. 15, Sector B, Market, Ghaziabad
Identified by Through Shri. [Signature]

DEPONENT

[Handwritten Signature]
District Magistrate
Ghaziabad
[Handwritten Signature]

ATTESTED

Rajendra Pratap Chhibber
Advocate & Notary Public
Ghaziabad
Reg. No.- 13489

ANNEXURE R1

कार्यालय

जिलाधिकारी

गाजियाबाद

पत्र संख्या: 1670 / एनओटी-233 / ओओ नं 958 / 2024

दिनांक: 14/10, 2024

सेवा में,

सदस्य सचिव,
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,
नई दिल्ली।

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओओ संख्या 958 / 2024 हिमाशु त्यागी बनाम स्टेट ऑफ यूओपी0 में पारित आदेश दिनांक 13.09.2024 के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओओ संख्या 958 / 2024 (छायाप्रति संलग्न) हिमाशु त्यागी बनाम स्टेट ऑफ यूओपी0 में पारित आदेश दिनांक 13.09.2024 के अंश निम्नवत् है:-

".....3. Complaint made in the letter petition, in our view, prima facie give rise to a substantial question relating to environment arising out of implementation of Enactments mentioned in Schedule I of NGT Act, 2010. However, before proceeding further in the matter, we find it appropriate to obtain a factual report, and constitute a Joint Committee comprising District Magistrate, Ghaziabad; Uttar Pradesh Pollution Control Board (hereinafter referred to as 'UPPCB'); Divisional Forest Officer, Ghaziabad; Central Pollution Control Board (hereinafter referred to as 'CPCB') and a representative of UP State Wetland Authority, Lucknow.

4. District Magistrate, Ghaziabad shall be nodal authority for coordination and compliance of this order.

5. We also find that existence of water bodies and their maintenance of utmost importance for ecology and therefore it would be appropriate to find out the status of water bodies in the entire District of Ghaziabad instead of confining only for area of Nagar Palika Parishan Muradnagar. Hence, we proceed to consider the issue in respect of entire District of Ghaziabad

6. The said Committee shall verify the status of ponds in various Tehsils of District Ghaziabad and submit a status report with regard to the area; its present status with regard to encroachment; water quality etc. and file a factual Report within two months....."

उपरोक्त के सम्बन्ध में आपसे अनुरोध है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओओ संख्या 958 / 2024 हिमाशु त्यागी बनाम स्टेट ऑफ यूओपी0 में पारित आदेश के अनुपालन में संयुक्त स्थलीय जांच हेतु अपने विभाग से प्रतिनिधि नामित करने का कष्ट करें।

संलग्नक: उपरोक्तानुसार।



जिलाधिकारी, उओप्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को सूचनार्थ प्रेषित।

(इन्द्र विक्रम सिंह)
जिलाधिकारी
गाजियाबाद।

जिलाधिकारी
गाजियाबाद।

कार्यालय

जिलाधिकारी

गाजियाबाद

पत्र संख्या: 1671 / एन0जी0टी-233 / ओ0ए0 नं0 958 / 2024

दिनांक: 14/10/2024

सेवा में,

सदस्य सचिव,
उ0प्र0 राज्य आर्द्रभूमि प्राधिकरण,
लखनऊ।

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 958 / 2024 हिमाशु त्यागी बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 13.09.2024 के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 958 / 2024 (छायाप्रति संलग्न) हिमाशु त्यागी बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 13.09.2024 के अंश निम्नवत् है:-

".....3. Complaint made in the letter petition, in our view, prima facie give rise to a substantial question relating to environment arising out of implementation of Enactments mentioned in Schedule I of NGT Act, 2010. However, before proceeding further in the matter, we find it appropriate to obtain a factual report, and constitute a Joint Committee comprising District Magistrate, Ghaziabad; Uttar Pradesh Pollution Control Board (hereinafter referred to as 'UPPCB'); Divisional Forest Officer, Ghaziabad; Central Pollution Control Board (hereinafter referred to as 'CPCB') and a representative of UP State Wetland Authority, Lucknow.

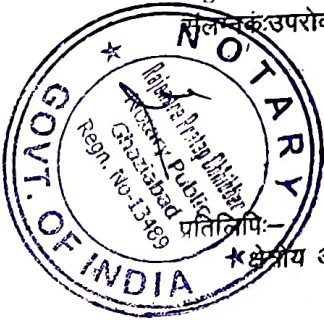
4. District Magistrate, Ghaziabad shall be nodal authority for coordination and compliance of this order.

5. We also find that existence of water bodies and their maintenance of utmost importance for ecology and therefore it would be appropriate to find out the status of water bodies in the entire District of Ghaziabad instead of confining only for area of Nagar Palika Parishan Muradnagar. Hence, we proceed to consider the issue in respect of entire District of Ghaziabad

6. The said Committee shall verify the status of ponds in various Tehsils of District Ghaziabad and submit a status report with regard to the area; its present status with regard to encroachment; water quality etc. and file a factual Report within two months....."

उपरोक्त के सम्बन्ध में आपसे अनुरोध है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 958 / 2024 हिमाशु त्यागी बनाम स्टेट ऑफ यू0पी0 में पारित आदेश के अनुपालन में संयुक्त स्थलीय जाँच हेतु अपने विभाग से प्रतिनिधि नामित करने का कष्ट करें।

संलग्नक: उपरोक्तानुसार।



* क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को सूचनार्थ प्रेषित।

(इन्द्र विक्रम सिंह)
जिलाधिकारी
गाजियाबाद।

जिलाधिकारी
गाजियाबाद।

जाधिकारी

ANNEXURE R2

Annexure-II



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
 क्षेत्रीय निदेशालय, लखनऊ Regional Directorate, Lucknow
 (पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय, भारत सरकार)
 (Ministry of Environment, Forest and Climate Change, Govt. of India)

File No.: CM-13011/238/2024-LAW-HO-CPCB-HO/647

दिनांक: 11.10.2024

सेवा में,

जिलाधिकारी,
 जिलाधिकारी कार्यालय गाजियाबाद,
 गाजियाबाद, उत्तर प्रदेश

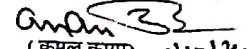
विषय: मा. राष्ट्रीय हरित अधिकरण में दायर ओ. ए. संख्या 958/2024 "हिमांशु त्यागी बनाम उत्तर प्रदेश राज्य" में पारित आदेश दिनांक 13.09.2024 के अनुपालन में संयुक्त समिति में नामांकन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक मा. राष्ट्रीय हरित अधिकरण में दायर ओ. ए. संख्या 958/2024 "हिमांशु त्यागी बनाम उत्तर प्रदेश राज्य" में पारित आदेश दिनांक 13.09.2024 का संदर्भ ग्रहण करें, जिसके अनुसार मा. अधिकरण ने संयुक्त समिति का गठन किया है। जिलाधिकारी, गाजियाबाद समन्वय एवं अनुपालन हेतु नोडल एजेंसी है। उपरोक्त संदर्भ में उक्त संयुक्त समिति में केन्द्रीय प्रदूषण नियंत्रण बोर्ड का प्रतिनिधित्व करने हेतु श्री अंकुर तिवारी, वैज्ञानिक "ई" परियोजना कार्यालय, आगरा (मो. नं. +91-9650672891) और ईमेल आई.डी. : ankur.cpcb@nic.in को नामित किया गया है।

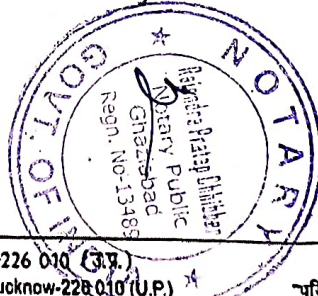
अतः आपसे अनुरोध है कि मा. राष्ट्रीय हरित अधिकरण के आदेश का समयबद्ध अनुपालन सुनिश्चित करने हेतु नामित अधिकारियों के साथ समन्वय स्थापित करने का कष्ट करें। बैठक/निरीक्षण की तिथि एवं नामित अधिकारी के संबंध में इस कार्यालय को अग्रिम सूचना प्रेषित करें।

भवदीय


 (कमल कुमार) 11/10/24
 क्षेत्रीय निदेशक

प्रतिलिपि :-

1. महत्त्व सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ : सादर सूचनार्थ।
2. प्रभाग प्रभारी, डब्ल्यू. क्यू. एम. -I प्रभाग, के. प्र. नि. बो., नई दिल्ली : सादर सूचनार्थ।
3. प्रभाग प्रभारी, विधि प्रभाग, के. प्र. नि. बो., नई दिल्ली : सादर सूचनार्थ।
4. श्री अंकुर तिवारी, वैज्ञानिक "ई" के. प्र. नि. बो., परियोजना कार्यालय, आगरा : मा. राष्ट्रीय हरित अधिकरण के संदर्भित आदेशों का अनुपालन सुनिश्चित करने हेतु।
5. क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, गाजियाबाद



(क्षेत्रीय निदेशक)

"पिकप भवन", विभुति खण्ड, गोमती नगर, लखनऊ-226 010 (उ.प्र.)

"PICUP Bhawan", Vibhuti Khand, Gomti Nagar, Lucknow-226 010 (U.P.)

EPABX दूरभाष : 0522-4087600, 4087700

दूरभाष / Tel. : 0522-4087601, 2721915

ई मेल / e-mail : rdlucknow.cpcb@gov.in, cpcb.lucknow@gmail.com

प्रधान कार्यालय/Head Office
 "परिवेश भवन", ईस्ट अर्जुन नगर, दिल्ली-110 032
 "Parivosh Bhawan", East Arjun Nagar, Delhi-110 032
 EPABX दूरभाष / Tel. : 011-43102030, 22303717
 वेबसाइट/website: <http://www.cpcb.nic.in>

B/f- 29/10/2024

कार्यालय मुख्य वन संरक्षक, ईको विकास/सदस्य-सचिव, उत्तर प्रदेश राज्य आर्द्रभूमि प्राधिकरण, लखनऊ।

पत्र संख्या- 32/26-11(UPSWA)-68/2024-25 लखनऊ: दिनांक: 23 अक्टूबर, 2024

सेवा में,

जिलाधिकारी एवं अध्यक्ष
जिला आर्द्रभूमि समिति,
गाजियाबाद।

विषय:- माओ राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-958/2024 Himanshu Tayagi
Versus State of UP में पारित आदेश दिनांक 13.09.2024

सन्दर्भ:- इस कार्यालय का पत्रांक-25/26-11(UPSWA)-68/2024-25 दिनांक 25.09.2024 एवं आपका
पत्रांक-एन0जी0टी0-233/ओ0नं0 958/2024 दिनांक 14.10.2024

महोदय,

उपरोक्त विषयक संदर्भित पत्र के क्रम में अवगत कराना है कि इस कार्यालय के संदर्भित पत्र दिनांक 25.09.2024 द्वारा विषयक वाद में पारित आदेश के अनुपालन हेतु विषयक समिति में उत्तर प्रदेश राज्य आर्द्रभूमि प्राधिकरण की ओर से प्रभागीय वनाधिकारी, गाजियाबाद वन प्रभाग, गाजियाबाद ~~सदस्य-सचिव~~, जिला आर्द्रभूमि समिति, गाजियाबाद को अग्रतः कार्यवाही हेतु नामित किया गया है। तथा निर्देश दिये गये हैं कि विषयक वाद में उत्तर प्रदेश राज्य आर्द्रभूमि प्राधिकरण के प्रतिनिधित्व सदस्य के रूप में प्राधिकरण की ओर से प्रतिभाग सुनिश्चित करने एवं वांछित अग्रतः कार्यवाही करने का कष्ट करें। सुलभ संदर्भ हेतु छायाप्रति संलग्न है।

संलग्नक:-उपरोक्तानुसार।

भुवदीय,

(नीरज कुमार)

मुख्य वन संरक्षक, ईको विकास/सदस्य-सचिव,
उत्तर प्रदेश राज्य आर्द्रभूमि प्राधिकरण, लखनऊ।

पत्र संख्या- 32 / उक्तदिनांकित।

~~क्षेत्रीय~~ क्षेत्रीय अधिकारी, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को सूचनाार्थ प्रेषित-

(नीरज कुमार)

मुख्य वन संरक्षक, ईको विकास/सदस्य-सचिव,
उत्तर प्रदेश राज्य आर्द्रभूमि प्राधिकरण, लखनऊ।

AEEL(V)



ANNEXURE R3

कायलय

जिलाधिकारी

गाजियाबाद

पत्र संख्या: 1669 / एन0जी0टी-233 / ओ0ए0 नं0 958 / 2024

दिनांक: 16/09/2024

आदेश

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 958 / 2024 (छायाप्रति संलग्न) हिमाशु त्यागी बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 13.09.2024 के अंश निम्नवत् है:-

.....3. Complaint made in the letter petition, in our view, prima facie give rise to a substantial question relating to environment arising out of implementation of Enactments mentioned in Schedule 1 of NGT Act, 2010. However, before proceeding further in the matter, we find it appropriate to obtain a factual report, and constitute a Joint Committee comprising District Magistrate, Ghaziabad; Uttar Pradesh Pollution Control Board (hereinafter referred to as 'UPPCB'); Divisional Forest Officer, Ghaziabad; Central Pollution Control Board (hereinafter referred to as 'CPCB') and a representative of UP State Wetland Authority, Lucknow.

4. District Magistrate, Ghaziabad shall be nodal authority for coordination and compliance of this order.

5. We also find that existence of water bodies and their maintenance of utmost importance for ecology and therefore it would be appropriate to find out the status of water bodies in the entire District of Ghaziabad instead of confining only for area of Nagar Palika Parishan Muradnagar. Hence, we proceed to consider the issue in respect of entire District of Ghaziabad

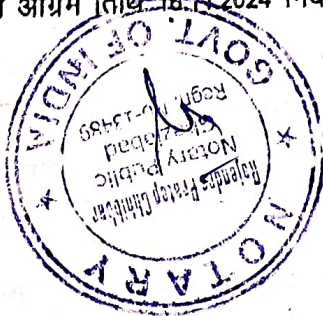
6. The said Committee shall verify the status of ponds in various Tehsils of District Ghaziabad and submit a status report with regard to the area; its present status with regard to encroachment; water quality etc. and file a factual Report within two months....."

उपरोक्त आदेश के अनुपालन हेतु जनपद गाजियाबाद की समस्त 03 तहसीलों (सदर/लोनी/मोदीनगर) के अन्तर्गत आच्छादित समस्त तालाबों की स्थिति का सत्यापन किये जाने हेतु मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा गठित समिति के सदस्यों के साथ मौखिक सत्यापन एवं आवश्यक सहयोग प्रदान किये जाने हेतु जिलाधिकारी, गाजियाबाद की ओर से निम्नलिखित समिति का गठन किया जाता है:-

क्र.सं.	पदनाम एवं विभाग	टिप्पणी
1.	अपर जिलाधिकारी (प्रशासन), गाजियाबाद।	अध्यक्ष
2.	उपजिलाधिकारी, लोनी/सदर/मोदीनगर, गाजियाबाद।	सदस्य
3.	महाप्रबन्धक (जल), नगर निगम, गाजियाबाद।	सदस्य
4.	नोडल अधिकारी, जिला भू-गर्भ जल प्रबन्धक परिषद, गाजियाबाद।	सदस्य
5.	अधिशाली अधिकारी, लोनी/मोदीनगर/मुरादनगर/खोड़ा/पतला/निवाड़ी/डासना/फरीदनगर, गाजियाबाद।	सदस्य

उपरोक्त समिति को निर्देशित किया जाता है कि जनपद में आच्छादित जल निकायों (तालाबों) की अद्यतन स्थिति यथा अतिक्रमण, जल गुणवत्ता आदि के सम्बन्ध में संयुक्त समिति के साथ निरीक्षण कर आख्या अधोहस्ताक्षरी को निर्धारित समयावधि में प्रस्तुत करना सुनिश्चित करें।

वाद में सुनवाई की अग्रिम तिथि: 18-11-2024 नियत है।



(इन्द्र विक्रम सिंह)
जिलाधिकारी
गाजियाबाद।

ANNEXURE R4

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 958/2024 (छायाप्रति संलग्न) हिमांशु त्यागी बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 13.09.2024 का अनुपालन सुनिश्चित कराये जाने हेतु जिलाधिकारी, गाजियाबाद की अध्यक्षता में दिनांक 30.10.2024 को सम्पन्न बैठक का कार्यवृत्त।

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 958/2024 हिमांशु त्यागी बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 13.09.2024 को निम्न आदेश पारित किये गये हैं:-

".....3. Complaint made in the letter petition, in our view, prima facie give rise to a substantial question relating to environment arising out of implementation of Enactments mentioned in Schedule I of NGT Act, 2010. However, before proceeding further in the matter, we find it appropriate to obtain a factual report, and constitute a Joint Committee comprising District Magistrate, Ghaziabad; Uttar Pradesh Pollution Control Board (hereinafter referred to as 'UPPCB'); Divisional Forest Officer, Ghaziabad; Central Pollution Control Board (hereinafter referred to as 'CPCB') and a representative of UP State Wetland Authority, Lucknow.

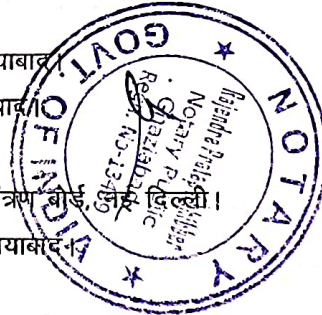
4. District Magistrate, Ghaziabad shall be nodal authority for coordination and compliance of this order.

5. We also find that existence of water bodies and their maintenance of utmost importance for ecology and therefore it would be appropriate to find out the status of water bodies in the entire District of Ghaziabad instead of confining only for area of Nagar Palika Parishad Muradnagar. Hence, we proceed to consider the issue in respect of entire District of Ghaziabad

6. The said Committee shall verify the status of ponds in various Tehsils of District Ghaziabad and submit a status report with regard to the area; its present status with regard to encroachment; water quality etc. and file a factual Report within two months....."

उपरोक्त आदेश के अनुपालन में जिलाधिकारी, गाजियाबाद की अध्यक्षता में दिनांक 30.10.2024 को प्रातः 11:00 बजे गूगल मीट के माध्यम से समिति के सदस्यों के साथ एक बैठक आहूत की गयी। बैठक में निम्न अधिकारियों द्वारा प्रतिभाग किया गया:-

1. अपर जिलाधिकारी (प्रशासन), गाजियाबाद।
2. प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, गाजियाबाद।
3. उपजिलाधिकारी, लोनी/सदर/मोदीनगर, गाजियाबाद।
4. तहसीलदार, सदर, गाजियाबाद।
5. श्री अंकुर तिवारी, वैज्ञानिक-ई, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली।
6. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद-19।
7. महाप्रबन्धक (जल), नगर निगम, गाजियाबाद।
8. नोडल अधिकारी, जिला भू-गर्भ जल प्रबन्धक परिषद, गाजियाबाद।
9. अधिशासी अधिकारी, लोनी/मोदीनगर/मुरादनगर/खोड़ा/पतला/निवाड़ी/डासना/फरीदनगर, गाजियाबाद।



सर्वप्रथम जिलाधिकारी, गाजियाबाद द्वारा अवगत कराया गया कि गा0 एन0जी0टी0, नई दिल्ली में योजित उपरोक्त वर्णित आदेश के अनुसार उक्त प्रकरण ग्राम रासना परगना जलालपुर, नगर पालिका परिषद, मुरादनगर, गाजियाबाद में खसरा संख्या-712 में स्थित तालाब/जौहड़/पौखरा व 10 नये तालाबों पर अतिक्रमण के सम्बन्ध में है, जिसमें गा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा जनपद गाजियाबाद के समस्त तालाबों/जल निकायों की स्थिति के सम्बन्ध में आख्या प्रेषित किये जाने के निर्देश दिये गये हैं।

इस सम्बन्ध में जिलाधिकारी, गाजियाबाद के आदेश पत्रांक 1669/एन0जी0टी0-233/ओ0ए0 नं-958/2024 दिनांक 14.10.2024 द्वारा जनपद गाजियाबाद की समस्त 03 तहसीलों (सदर/लोनी/मोदीनगर) के अन्तर्गत आच्छादित समस्त तालाबों की स्थिति के सत्यापन हेतु समिति के सदस्यों को आवश्यक सहयोग प्रदान किये जाने हेतु जिलाधिकारी, गाजियाबाद की ओर से समिति का गठन किया गया है, छायाप्रति संलग्न है। जनपद गाजियाबाद की 03 तहसीलों (सदर/लोनी/मोदीनगर) के अन्तर्गत आच्छादित स्थानीय निकायों में नगर निगम, गाजियाबाद, नगर पालिका परिषद, लोनी, मोदीनगर, मुरादनगर, खोड़ा एवं नगर पंचायत पतला, निवाड़ी, डासना, फरीदनगर, गाजियाबाद स्थित है।

क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद द्वारा अवगत कराया गया कि सदस्य सचिव, उ0प्र0 राज्य आर्दभूमि प्राधिकरण, लखनऊ द्वारा अपने पत्र दिनांक 23.10.2024 द्वारा समिति में उ0प्र0 राज्य आर्दभूमि प्राधिकरण की ओर से प्रभागीय वनाधिकारी, गाजियाबाद वन प्रभाग, गाजियाबाद को प्राधिकरण के प्रतिनिधित्व सदस्य के रूप में नामित किया गया है, छायाप्रति संलग्न है।

अग्रेतर अपर जिलाधिकारी (प्रशासन), गाजियाबाद द्वारा समिति को अवगत कराया गया कि पूर्व में नगर निगम एवं स्थानीय निकायों द्वारा समस्त तालाबों/झील/जौहर आदि का भौतिक सत्यापन कर आख्या प्रेषित की गयी थी, जिसका पुनः सत्यापन समिति द्वारा किया जाना आवश्यक है।

जिलाधिकारी, गाजियाबाद द्वारा बैठक में उपस्थित समस्त अधिकारियों जनपद गाजियाबाद समस्त 03 तहसीलों (सदर/लोनी/मोदीनगर) के अन्तर्गत आच्छादित समस्त तालाबों/जल निकायों/झील/जौहर की स्थिति का भौतिक सत्यापन किये जाने हेतु निम्न निर्देश दिये गये:-

1. तहसील स्तर पर सम्बन्धित उपजिलाधिकारी/तहसीलदार एवं सम्बन्धित अधिशासी अधिकारी, नगर पालिका परिषद/नगर पंचायत तथा उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा संयुक्त रूप से अपने क्षेत्रान्तर्गत आच्छादित समस्त तालाबों/जल निकायों/झील/जौहड़/पौखरा/गढ़ही का भौतिक सत्यापन करते हुए अतिक्रमण एवं जल गुणवत्ता के सम्बन्ध में अपनी आख्या एक सप्ताह के अन्तर्गत क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद की ईमेल loghaziabad@u02pcb.in पर प्रेषित की जाये।



2. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद द्वारा समेकित आख्या अद्योहरस्ताक्षरी के माध्यम से मा० एन०जी०टी० द्वारा गठित समिति के सदस्यों को प्रेषित की जायेगी ताकि समिति द्वारा समेकित आख्या की जाँच/सत्यापन करते हुए संयुक्त आख्या मा० अधिकरण के समक्ष प्रेषित की जा सके।
3. जिलाधिकारी, गाजियाबाद द्वारा नोडल अधिकारी, भूगर्भ जल विभाग, गाजियाबाद को निर्देशित किया गया कि जनपद गाजियाबाद के अन्तर्गत ऐसे तालाब जिन्हे सी०एस०आर० फण्ड के माध्यम से जीणोउद्धार या सौन्दर्यीकरण का कार्य प्रगति पर हो अथवा पूर्ण किया गया हो, के सम्बन्ध में आख्या में सकारात्मक रूप में अंकित करते हुए सम्मिलित किया जाये।
4. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद द्वारा जल की गुणवत्ता के सम्बन्ध में अपने कार्यालय में कार्यरत तीनों सहायक पर्यावरण अभियंता के तैनाती तीनों तहसीलों में करते हुए यह निर्देशित करेंगे कि सम्बन्धित अधिकारी से समन्वय स्थापित कर जल गुणवत्ता के सम्बन्ध में आख्या समय से उपलब्ध करायेगे।
अन्त में सभी का धन्यवाद व्यक्त करते हुए बैठक का समापन किया गया।

जिलाधिकारी
गाजियाबाद।

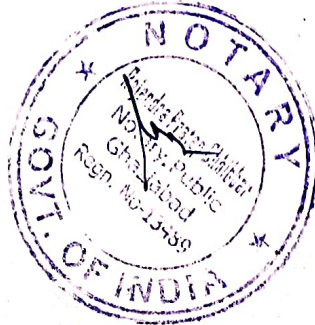
पत्र संख्या: 1861 / एन०जी०टी-233 / ओ०ए० नं० 958 / 2024

दिनांक: 30.08.2024

प्रतिलिपि: निम्नलिखित को आवश्यक कार्यवाही हेतु प्रेषित।

1. अपर जिलाधिकारी (प्रशासन), गाजियाबाद।
2. प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, गाजियाबाद।
3. उपजिलाधिकारी, लोनी/सदर/मोदीनगर, गाजियाबाद।
4. श्री अंकुर तिवारी, वैज्ञानिक-ई, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली।
5. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद।
6. महाप्रबन्धक (जल), नगर निगम, गाजियाबाद।
7. नोडल अधिकारी, जिला भू-गर्भ जल प्रबन्धक परिषद, गाजियाबाद।
8. अधिशासी अधिकारी, लोनी/मोदीनगर/मुरादनगर/खोड़ा/पतला/निवाड़ी/डासना/फरीदनगर, गाजियाबाद।

जिलाधिकारी
गाजियाबाद।



ANNEXURE R5

कार्यालय

अपर जिलाधिकारी (प्र०)

गाजियाबाद।

पत्र संख्या भीमों /सात-डी०एल०आर०सी०/2024

दिनांक 14 नवम्बर, 2024

जिलाधिकारी,
गाजियाबाद।

विषय :- मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ०ए० संख्या-958/2024 हिमांशु त्यागी बनाम स्टेट आफ यू०पी० में पारित आदेश दिनांक 13-9-2024 के अनुपालन के सम्बन्ध में अन्तरिम आख्या का प्रेषण।


महोदय,

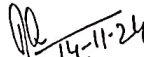
कृपया उपरोक्त विषयक सादर अवगत कराना है कि मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ०ए० संख्या-958/2024 हिमांशु त्यागी बनाम स्टेट आफ यू०पी० में दिनांक 13-9-2024 को पारित आदेश के अनुपालन में तहसील एवं नगर निकायों से तालाबों के सत्यापन की कार्यवाही करायी जा रही है, जिसके सम्बन्ध में अन्तरिम आख्या निम्नवत है:-


- (क) जनपद में कुल 1069 तालाब, पोखर, झील इत्यादि अवस्थित हैं, जिनका कुल रकबा 506.362 है० है, जिसमें ग्रामीण क्षेत्र में कुल संख्या 774 रकबा 372.152 है० तथा निकाय क्षेत्र में कुल संख्या 295 रकबा 134.21 है० अवस्थित हैं, जिनका सत्यापन किया जाना है।
- (ख) दिनांक 14-11-2024 तक तहसील व नगरीय निकायों द्वारा सत्यापन उपरान्त उपलब्ध करायी गयी सूचना के आधार पर जनपद में कुल 381 तालाबों का रकबा 182.899 है० का सत्यापन कराया जा चुका है, जिनमें ग्रामीण क्षेत्र में कुल तालाब 270 रकबा 117.217 है० है, तथा निकाय क्षेत्र में कुल तालाब 111 रकबा 65.682 है० है।
- (ग) इसके अतिरिक्त ग्रामीण क्षेत्र में कुल 504 रकबा 254.973 है० तथा नगरीय निकाय क्षेत्र में कुल 184 रकबा 68.49 है० रकबा सत्यापन हेतु शेष है।

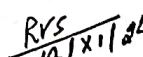
उपरोक्त तीनों बिन्दुओं के सम्बन्ध में संख्यात्मक विवरण चार्ट संलग्न है। जनपद गाजियाबाद में विधानसभा उप निर्वाचन-2024 के अन्तर्गत दिनांक 20-11-2024 को मतदान होना है, एवं मतगणना दिनांक 23-11-2024 को होनी प्रस्तावित है, जिस कारण जनपद के समस्त तालाबों पर अतिक्रमण के सत्यापन इत्यादि के कार्य के लिये और अधिक समय की आवश्यकता होगी। इस प्रकार महोदय द्वारा गठित समिति की अन्तरिम आख्या महोदय की सेवा में सादर प्रेषित है।

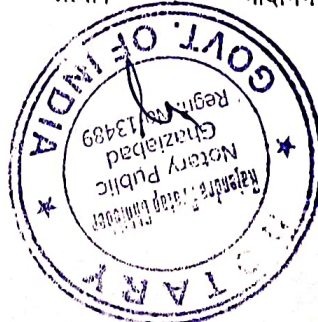
संलग्न :- यथोपरि।


(अरुण दीक्षित)
उपजिलाधिकारी,
गाजियाबाद।


(राजेन्द्र शुक्ला)
उपजिलाधिकारी,
लोनी।


(डॉ० पूजा गुप्ता)
उपजिलाधिकारी,
मोदीनगर।


(रणविजय सिंह)
अपर जिलाधिकारी (प्र०),
गाजियाबाद।



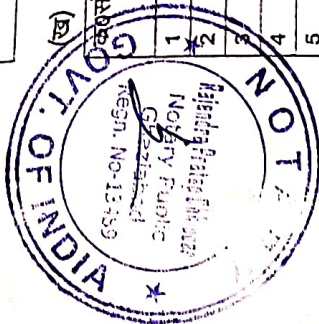
जनपद में तालाब, पोखर तथा झील इत्यादि का विवरण

(क) जनपद में अवस्थित ग्रामीण/नगरीय तालाबों आदि का विवरण

क्र.सं०	तालसील का नाम	ग्रामीण क्षेत्र में स्थित तालाबों की संख्या व रकबा		शहरी क्षेत्र में स्थित तालाबों की संख्या व रकबा		कुल तालाबों की संख्या व रकबा	
		संख्या	रकबा (हे० म०)	संख्या	रकबा (हे० म०)	संख्या	रकबा (हे० म०)
1	सदर	211	99.660	139	60.431	350	160.091
2	मोदीनगर	492	239.792	80	48.903	580	288.695
3	लोनी	71	32.700	68	24.076	139	57.576
	योग	774	372.152	295	134.21	1069	506.362

(ख) जनपद में अवस्थित ग्रामीण/नगरीय तालाबों आदि के सत्यापन की स्थिति :-

क्र.सं०	तालसील/नगर निकाय का नाम	कुल तालाब का विवरण		कुल सत्यापित		सत्यापन हेतु अवशेष	
		संख्या	रकबा (हे० म०)	संख्या	रकबा (हे० म०)	संख्या	रकबा (हे० म०)
1	सदर	211	99.660	84	42.124	127	57.57
2	मोदीनगर	492	239.792	156	62.632	336	177.16
3	लोनी	71	32.700	30	12.457	41	20.243
4	नगर निगम, गाजियाबाद	133	50.984	17	6.267	115	44.679
5	नगर पालिका लोनी	68	24.876	27	11.954	41	12.922
6	नगर पालिका खोडा मकनपुर	02	0.506	02	0.506	—	—
7	नगर पालिका मुरादनगर	22	15.302	15	15.248	7	5.863
8	नगर पालिका मोदीनगर	25	9.889	16	6.456	9	3.433
9	नगर पंचायत डासना	04	8.941	04	8.941	—	—
10	नगर पंचायत फरीदनगर	14	11.075	14	11.122	—	—
11	नगर पंचायत पतला	12	4.164	12	4.164	—	—
12	नगर पंचायत निवाडी	15	8.473	04	1.026	11	7.447
	योग	1069	506.362	381	182.899	688	323.463



लोनी 11/11/24

14/11/24
तहसीलवार,
मोदीनगर।

गाजियाबाद।

ANNEXURE R6

Interim Joint Committee Report in compliance to Hon'ble National Green Tribunal, New Delhi order dated 13.09.2024 in OA No-950/2024 in the matter of Himanshu Tyagi Vs State of U.P.

1- Background

Hon'ble National Green Tribunal, New Delhi has passed an order dated 13.09.2024 in OA No-950/2024 in the matter of Himanshu Tyagi Vs State of U.P. The relevant para of order are reproduced hereunder:-

".....3. Complaint made in the letter petition, in our view, prima facie give rise to a substantial question relating to environment arising out of implementation of Enactments mentioned in Schedule I of NGT Act, 2010. However, before proceeding further in the matter, we find it appropriate to obtain a factual report, and constitute a Joint Committee comprising District Magistrate, Ghaziabad; Uttar Pradesh Pollution Control Board (hereinafter referred to as 'UPPCB'); Divisional Forest Officer, Ghaziabad; Central Pollution Control Board (hereinafter referred to as 'CPCB') and a representative of UP State Wetland Authority, Lucknow.

4. District Magistrate, Ghaziabad shall be nodal authority for coordination and compliance of this order.

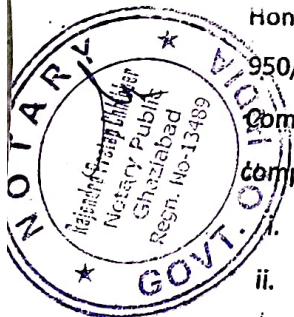
5. We also find that existence of water bodies and their maintenance of utmost importance for ecology and therefore it would be appropriate to find out the status of water bodies in the entire District of Ghaziabad instead of confining only for area of Nagar Palika Parishad Muradnagar. Hence, we proceed to consider the issue in respect of entire District of Ghaziabad

6. The said Committee shall verify the status of ponds in various Tehsils of District Ghaziabad and submit a status report with regard to the area; its present status with regard to encroachment; water quality etc. and file a factual Report within two months....."

2- Constitution of Joint Committee:

Hon'ble National Green Tribunal, New Delhi, vide order dated 13.09.2024 in OA No-950/2024 in the matter of Himanshu Tyagi Vs State of U.P., constituted a Joint Committee, to verify the status of ponds in various Tehsil of District Ghaziabad, comprising:

- i. District Magistrate, Ghaziabad.
- ii. U.P. Pollution Control Board (herein after referred to as UPPCB).
- iii. Central Pollution Control Board (herein after referred to as CPCB).
- iv. Representative of U.P State Wetland Authority.



[Handwritten signatures]



3- Nomination of joint committee members:

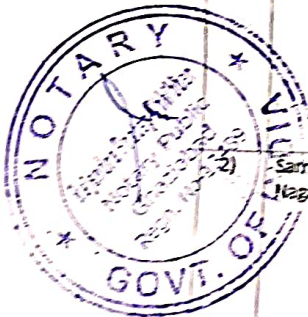
- a) In pursuant to Hon'ble National Green Tribunal, New Delhi order dated 13.09.2024, District Magistrate, Ghaziabad issued a letter to Member Secretary, Central Pollution Control Board, Delhi as well as Member Secretary, U.P State Wetland Authority, Lucknow on 14.10.2024 to nominate a member of their representative for constituting a joint Committee for the site visit.
- b) Regional Director, Central Pollution Control Board, Lucknow and Chief conservator, Member Secretary, U.P. State Wetland Authority, Lucknow nominated their representatives vide its letter dated 11-10-2024 and 23-10-2024 respectively

4- Action taken

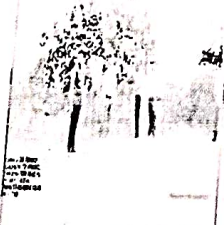




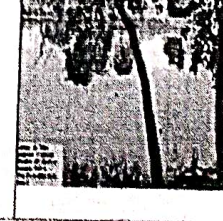
- i. In compliance to order dated 13.09.2024, data related to ponds recorded in revenue records in district Ghaziabad is under preparation. In mean time, the Joint committee conducted random inspection of ponds existing in the Tehsil Modinagar, Ghaziabad and collected samples from 13 ponds on 05-11-2024 and 06-11-2024. According to list provided information received, the status has been tabulated in the table below:-

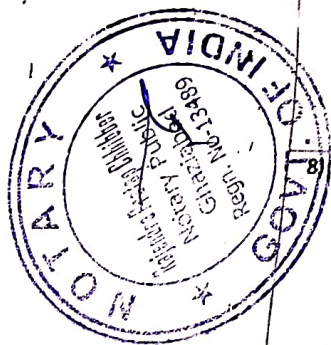
A-



Sr. No.	Location of Pond	Khasra No.	Area (in Hec.)	Existing Area (in Hec.)	Encroachment (Yes/No)	Current Status of Pond	Photographs
1)	Sarna Murad Nagar	370	0.5310	0.5310	No	Water Filled	
2)	Sarna Murad Nagar	1110, 1112	0.760, 1.7330	0.760, 1.7330	No	Water Filled	


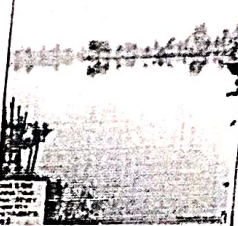





[Handwritten signatures and initials]

3)	Sarna Nagar	Murad	163	0.3790	0.3790	No	Water Filled	
4)	Sarna Nagar	Murad	1214	0.6580	0.6000	Yes	Partially encroach- ed and Water filled	
5)	Jalalpur Raghunathpu Murad Nagar		294	0.5310	0.5310	No	Water Filled	
6)	Bhoopur GZB		739	1.5180	1.5180	No	Water Filled	
7)	Bhoopur Nagar	Modi	741	2.0500	2.0500	No	Water Filled	
	Bhoopur Valmiki		1044	0.2530	-	Yes	Habitatio ns	



vs.  

9)	Amrala Mandir ke pass	506	1.583	1.583	No	Water Filled	
10)	Bhadola	123 घ	0.2880	0.2880	No	Water Filled	
11)	Niwadi Main Road Murad Nagar, GZB	559	1.4170	1.4170	No	Water Filled	
12)	Sara Road Niwadi Murad Nagar	1795	0.6580	0.6580	No	Partially Water filled	
13)	Guun Road Niwadi Murad Nagar	870	2.2380	2.2380	No	Partially Water filled	



The Joint committee also collected water samples from these randomly visited ponds and requested Regional Laboratories, U.P. Pollution Control Board for the analysis of samples thus collected. The analysis results have been tabulated in below: -

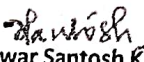
S.no	Date	Sampling Point	Khasra No.	Area Hect.	pH	Color	Odor	B.O.D mg/l	C.O.D mg/l	TC MPN/100 ml	FC MPN/100 ml
1.	05.11.24	Sarna Murad Nagar	370	0.5310	8.08	Turbid	Odorless	12.0	54.0	34x10 ²	22 x10 ²

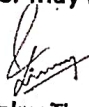
2.	05.11.24	Sama Murad Nagar	1110 1112	0.760, 1.7330	8.18	Turbid	Odorless	21.0	72.0	17×10^3	14×10^3
3.	05.11.24	Sama Murad Nagar	163	0.3790	7.72	Turbid	Faint	44.0	150.0	35×10^4	11×10^3
4.	05.11.24	Sama Murad Nagar	1214	0.6580	7.02	Turbid	Faint	28.0	86.0	32×10^5	14×10^3
5.	05.11.24	Jalalpur Raghunathpu Murad Nagar	294	0.5310	7.88	Turbid	Odorless	14.0	62.0	49×10^2	33×10^2
6.	05.11.24	Bhoopur GZB	739	1.5180	7.55	Turbid	Faint	15.0	66.0	63×10^2	46×10^2
7.	05.11.24	Bhoopur Modi Nagar	741	2.0500	7.92	Turbid	Faint	24.0	80.0	24×10^3	12×10^3
8.	05.11.24	Bhoopur Valmiki	1044	0.250	7.92	Turbid	Odorless	22.0	74.0	26×10^3	17×10^3
9.	05.11.24	Amrala Mandir ke pas	506	1.583	8.36	Turbid	Faint	20.0	70.0	21×10^3	11×10^3
10	05.11.24	Bhadola	123 व	2.857	7.96	Turbid	Odorless	9.0	45.0	15×10^2	12×10^2
11	06.11.24	Niwadi Main Road Murad Nagar, GZB	559	1.9170	7.22	Turbid	Odorless	16.0	68.0	94×10^2	70×10^2
12	06.11.24	Sara Road Niwadi Murad Nagar	1795	0.6580	7.32	Turbid	Faint	20.0	74.0	24×10^3	17×10^3
13	06.11.24	Guun Road Niwadi Murad Nagar	870	2.2380	7.78	Turbid	Odorless	26.0	80.0	26×10^3	92×10^2

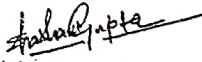
Remarks: The characteristics of water in the ponds are of domestic waste water and may be attributed to influent from local area.

It is pertinent to mention here that list of ponds existing in the district Ghaziabad as recorded in Revenue records is under preparation and survey is being conducted by joint committee of ponds existing in the District of Ghaziabad. Therefore, physical verification of ponds after getting data from recorded in Revenue records and thereafter completing the survey final report will be submitted accordingly.

The above report in the said matter may kindly be taken on records.


(Kunwar Santosh Kumar)
Assistant Environmental Engineer,
U.P. Pollution Control Board,
Ghaziabad.


(Ankur Tiwary)
Sc.-E, Project office, Central
Pollution Control Board,
Agra.


(Shashank Gupta)
Forest Range Officer,
Ghaziabad.

